

1	2	3
8.	Chandrapur	2
9.	Dhule	4
10.	Jalagaon	5
11.	Jalna	3
12.	Kolhapur	7
13.	Latur	4
14.	Nagpur	5
15.	Nanded	2
16.	Nasik	5
17.	Osmanabad	2
18.	Parbhani	2
19.	Pune	4
20.	Raigud	2
21.	Ratnagiri	3
22.	Sangli	4
23.	Satara	4
24.	Sindhudurg	2
25.	Solapur	4
26.	Tane (Kalyan)	2
27.	Wardha	3
28.	Yeotmal	3
29.	MTNL Bombay	10
Total		113

#### All India Radio, Mandla, Madhya Pradesh

4115. SHRI FAGGAN SINGH KULESTE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government had accorded sanction for setting up of All India Radio, F.M. Band centre at Mandla district in Madhya Pradesh;

(b) if so, whether the proposed F.M. Band has been converted into medium band with old technology; and

(c) if so, the details thereof and reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c) A radio station with 1 KM FM Transmitter and Multi-purpose Studio was originally approved for Mandla as part of 8th Five Year Plan. However, in view of numerous representations received from different parts of the country regarding non-availability of FM receiver sets at a cheaper rate, it was decided that tribal areas in general, would have medium wave transmission. Hence, the scheme was changed to setting up of a radio station with 1 KM MW Transmitter and MP Studio etc.

#### Development of Tourism in Madhya Pradesh

4116. SHRI VISHVESHWAR BHAGAT : Will the Minister of TOURISM be pleased to state :

(a) whether keeping in view the development of tourism in Madhya Pradesh the Union Government are contemplating to solve the problem regarding the transfer of land allotted to centrally sponsored schemes in the name of Government of India; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) Recognising the complexities of land transferability, the Department of Tourism, Government of India has liberalised the guidelines to facilitate the states including Madhya Pradesh, either to transfer land or lease out land or register the title of the built up property in the name of Central Government.

[English]

#### Indira Gandhi International Airport

4117. DR. KRUPASINDHU BHOI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Indira Gandhi International Airport has reached saturation point;

(b) if so, the details thereof;

(c) whether Government propose to build another airport in the outskirts of Delhi; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### Construction of Rail Postal Service Building at Haridwar

4118. SHRI HARPAL SINGH SATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to construct Rail Postal Building at Haridwar Railway Station;

(b) if so, the details thereof;

(c) whether it is a fact that Department of Postal has contributed its share;

(d) if so, the details thereof;

(e) the reasons for delay in constructing the above rail postal building; and

(f) the steps taken by the Government to expedite the above work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) A proposal for construction of RMS building at Haridwar railway station had been received from the Post Master General, Dehradun.

(c) and (d) The Postal Department had deposited Rs. 12 lakh on the basis of the estimated cost of 1987.

(e) and (f) The Plan for construction of said building on platform no. 1 could not be finalised due to non-agreement of location. Later, since the Postal Authorities demanded more space, the site had to be changed.

The Revised Plan was approved by the Postal Authorities in August, 1996. The revised estimate of the work was prepared and sent to them in December, 1996. The work can be taken up only after receipt of the approval of the Postal Authorities to the revised estimate.

#### E.D. Workers

4119. SHRI M. SELVARASU :  
SHRIMATI BHAVNA BEN DEVRAJ BHAJ  
CHIKHALIA :  
SHRI DILEEP SANGHANI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether one man committee constituted for examining the conditions service, emoluments and facilities available to Extra departmental agents has submitted its report to the Government;

(b) if so, the details recommendations made by the Committee; and

(c) the action taken by the Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No Sir.

(b) and (c) Question does not arise in view of (a) above.

#### Post Offices in J & K

4120. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of post offices, sub-post offices and branch post offices in J & K till date, district wise;

(b) the number of post offices, sub-post offices and branch post offices proposed to be set up during 1997-98 in J & K, district-wise and location-wise;

(c) whether the Government propose to upgrade sub-post offices and branch post offices in J & K including SPO Kargil, Diskit (Nubra) and Nyoma during 1997-98;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of post offices, category-wise, district-wise in J & K till date are given in the enclosed statement.

(b) Post Offices are opened subject to norm based justification and availability of resources within the allotted targets. The Circle-wise targets for opening of post offices during 1997-98 in J & K, have not yet been finalised.

(c) to (e) Upgradation of Extra Departmental Branch Post Offices (EDBOs) into Departmental Sub Post Offices (DSOs) is included in the target for opening DSOs, within which, an EDBO/EDSO, if found justified in accordance with the existing norms, is upgraded into a DSO, Kargil and Diskit are already functioning as Departmental Sub Post Offices and cannot be upgraded on the basis of present norms, into Head Post offices. Nyoma is not justified for upgradation into a DSO on the basis of norms prescribed for the purpose.

#### Statement

##### Details of Post Offices in Jammu & Kashmir Category-wise and District-wise;

S.No.	Name of District	Head Post Offices (HOs)	Departmental Sub Post Offices (DSOs)	Extra Departmental Sub Post Offices (EDSOs)	Extra Departmental Branch Post Offices (EDBOs)
1	2	3	4	5	6
1.	Anantnag	1	12	2	143
2.	Badgaon	-	9	-	71
3.	Baramulla	1	15	4	155
4.	Doda	-	12	1	113
5.	Jammu	2	67	9	147